

From:

**Saleem Ahmad Khan, H.J.S.,
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judge,
Bareilly.**

No. 137/DR (S)/2012, Dated Allahabad: March 31, 2012

**Subject: Regarding representation for Stay of Sri Daya Ram-V, Additional
Chief Judicial Magistrate (Railway), Bareilly.**

Sir,

In continuation to Court's letter no.88/DR(S)/2012 dated 03.03.2012, 121/DR (S)/2012, Dated Allahabad: March 24, 2012 and office memo no. 135/DR(S)/2012 dated 30.03.2012 on the above noted subject, I am directed to say that on consideration of request of Sri Daya Ram-V, Additional Chief Judicial Magistrate (Railway), Bareilly, Hon'ble the Court has been pleased to stay him at Bareilly.

I am, therefore, to request you kindly to inform the officer accordingly.

Yours faithfully,

sd/-

Joint Registrar (Services)